

lation of the provisions of the Act.

- xi) National standards for exhaust from automobiles have been laid down for the vehicles on the road and for the vehicles at the manufacturing stage and environment procedures have been prescribed.
- xii) Public awareness campaigns have been launched about vehicular pollution.
- xiii) The Petroleum Industry has been asked to bring down the lead content in petrol to 0.15 gms/litre by 1993.
- xiv) The manufacturers have been asked to give a certificate to the effect that the exhaust from the vehicles are within the prescribed limits.
- xiv) The Ministry of Environment and Forests has asked the Ministry of Industry to issue instructions to all the vehicle manufactures for making necessary changes in the design of the vehicles for compliance of the prescribed standards.

IAF Air Crash

1035. PROF. VIJAY KUMAR MALHOTRA: Will the PRIME MINISTER be pleased to state:

(a) the number of Air crashes of the Indian Air Force planes during the last year and the current year so far; and

(b) concrete measures taken or being taken to avoid such mishaps?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) The information regarding

number of air crashes of IAF aircraft cannot be disclosed in the public interest.

(b) Remedial action to minimise aircraft accidents is an ongoing process. Each accident is thoroughly investigated by a Court of Inquiry. Specialists of concerned branches/organisations are associated with the inquiry. Suitable follow up action is taken on the recommendations of the Courts of Inquiry. Regular reviews and studies are carried out to pinpoint weak areas and remedial measures are initiated.

Inadequate books in Science and Technology in College Libraries

1036. DR. A.K. PATEL:
SHRI PYARELAL KHANDE-
WAL:

Will the PRIME MINISTER be pleased to state:

(a) whether libraries in various Institutes and Colleges do not have adequate science and technology books and journals in Indian languages to provide facility of research;

(b) if so, the steps being taken in this regard; and

(c) the guidelines issued to States/ U.Ts. in this regard and results thereto?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (PROF. M.G.K. MENON):

(a) The University Grants Commission provides grants under various schemes to the Universities and Colleges for purchase of books and journals. It is left to the Universities and Colleges to purchase books/journals according to their requirement.

(b) and (c). Various steps have been taken to provide facility of research in Hindi and other Indian languages. Central assistance of Rs. 100 lakhs each was provided to the participating States and Universities for producing university level text-books in different disciplines. Nearly 9,000 books in Indian languages for University teachers, students and researchers have been published under this scheme. 40% of these books are on science and technology. The Commission for Scientific and Technical Terminology has produced a number of definitional dictionaries and technical glossaries. The Commission also publishes quarterly journals in Hindi on science and medicine. The University Grants Commission has also been providing support to Indian authors for writing books in Indian languages and more than 900 projects have been approved under the scheme.

The All India Council for Technical Education has brought to the notice of the State Governments and State Boards the need for making adequate preparation for the change over from English to regional languages by way of making available text-books and other instructional material and requested them to take necessary action in this regard.

Supply of Provisions to I.P.K.F. and Defence Forces

1037. SHRI RAM SAGAR (Saidpur): Will the PRIME MINISTER be pleased to state:

(a) whether the Army Supply Corps conducted enquiries into the supply of provisions to the I.P.K.F. in Sri Lanka and Defence Forces in the country;

(b) if so, the outcome of the enquiry held; and

(c) the action taken or being taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) to (c). Local purchases of ASC items at Madras for supplies to I.P.K.F. were investigated by two Courts of Inquiries. The Inquiries have blamed three officers for their acts of omission and commission, and based on the findings, disciplinary action has been initiated against the concerned officers. Suitable instructions have also been issued to all concerned to avoid recurrence of such lapses.

[*Translation*]

Regular Employment to Apprentices of Ordnance Clothing Factory, Shahjahanpur

1038. SHRI SANTOSH KUMARGANGWAR: Will the PRIME MINISTER be pleased to state:

(a) whether the Ordnance Clothing Factory, Shahjahanpur provides employment to all its trade apprentices; and

(b) if not, whether there is any proposal under consideration to provide employment to all the apprentices?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) and (b). Ordnance Factories, including Ordnance Clothing Factory, Shahjahanpur, have a statutory obligation, under the Trade Apprentices Act, 1961, to train Trade Apprentices. However, they have no obligation to provide employment to all the candidates trained as Trade Apprentices. Some apprentices are employed depending on the needs of the concerned Factory.